

(37)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

19.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : C. PONMALAR
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) B. Dhananjay -

for Petitioners

B. Dhananjay

2) for KSR & Co.
M.K. Preetha Adv. }

for Petitioners

M.K. Preetha

3) R.J. RADHIKA

for Proposed respondent (Vadwanthi)

R.J. Radhika

ORDER

Both the sides are present. Counsel for the Respondents has prayed for time to file the reply. At request, last and final chance is given to the Respondents for filing the reply, failing which the right of filing reply shall stand forfeited. Matter stands adjourned. Put up on 21.10.2019 at 10.30 A.M.

sd
(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)